

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2275
ANSWERED ON:05.12.2014
CENTRAL BOARD OF DIRECT TAXES
Teacher Smt. P.K.Sreemathi

Will the Minister of FINANCE be pleased to state:

- (a) the composition of Central Board of Direct Taxes(CBDT);
- (b) total number of posts of CBDT members lying vacant at present;
- (c) the mode of appointment of CBDT members; and
- (d) the steps taken by the Government to fill up the vacancies of Board Members? ANSWAER

Answer

MINISTER OF FINANCE (SHRI ARUN JAITLEY)

- (a) Madam, CBDT comprises of one Chairman and six members.
- (b) Presently, 5 posts of CBDT Members are lying vacant.
- (c) The posts of Member, CBDT are filled up on deputation/absorption basis among the officers of the Central Government having one year regular service in the Higher Administrative Grade in the pay scale of Rs. 67,000- 79,000/- and possessing the essential qualification prescribed in the Central Board of Direct Taxes (Chairman and Members) Recruitment Rules, 2006 as amended from time to time.
- (d) The meeting of the Selection Committee was held on 07.11.2014 to fill up the vacant posts of Member, CBDT and the appointment order will be issued on receipt of approval of the Competent Authority.